

Central Administrative Tribunal  
Principal Bench

OA No. 706/2004

New Delhi this the 17th day of March, 2004

**Hon'ble Shri V.K. Majotra, Vice-Chairman (A)**

Mr. Yogesh Kumar Bhardwaj  
Son of Shri Asha Ram,  
Resident of Mohalla Kamaliyan Gate,  
Mirapur, Distt. Muzaffarnagar (U.P.)

-Applicant

(By Advocate: Shri Vineet Maheshwari)

Versus

1. Post Master General,  
Main Post Office,  
Kashmere Gate, Delhi.
2. Senior Post Master,  
Main Post Office,  
Muzaffarnagar (U.P.)
3. Sub-Divisional Inspector (Postal),  
Post Office Khatauli,  
Khatauli, Distt. Muzaffarnagar (U.P.)

-Respondents

**ORDER (Oral)**

Learned counsel seeks and is allowed to withdraw this OA with liberty to file afresh.

V.K. Majotra  
(V.K. Majotra)  
Vice-Chairman (A)

CC.